

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1926
TO BE ANSWERED ON 05.05.2016

DISTRICT RURAL DEVELOPMENT AGENCIES

1926. SHRI M.B. RAJESH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has discontinued/proposes to discontinue District Rural Development Agencies (DRDAs);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government is aware that there is delay in payment of salary and allowances to the officials working at DRDAs in various States; and
- (d) if so, the steps taken/being taken by the Government to disburse salary to DRDA officials/staffs?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) & (b): No sir, There is no proposal to discontinue District Rural Development Agencies (DRDAs).

(c) & (d): During the last financial year 2015-16 against the Budgetary provision of Rs. 255.00 Crore towards Central share, Rs. 254.07 Crore were released to the States / UTs for further transfer to their DRDAs along with due State Share. Delays in payment of salary to the DRDA staff were reported from some states. The States/UTs have been advised to ensure that adequate funds are made available for the salary of DRDA employees.
